

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2016 AS ON 01.01.2017

1. Name of Officer (in full) : VIRENDRA KHUSHALRAO PANCHAM

2. Service to which the Officer belongs : CENTRAL CIVIL SERVICE

3. Present Post held: DEPUTY DIRECTOR

4. Present Pay: BASIC RS. 28750/- GRADE PAY RS.6600/-

Name of District, Sub-Division, Taluk & Village or City in which property is situated (Full location & postal address)	Name & Details of property Housing, Lands and other Buildings	Cost of construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
(1). PLOT NO. 41, CHITNISNAGAR, UMRED ROAD, NAGPUR	HOUSE BUILT UP AREA OF 900 SQ. FEET OVER A PLOT OF 2000 SQ. FEET	PLOT WAS PURCHASED ON 02-05-1994, CONSTRUCTION WAS DONE DURING 2002-2003 WITH FINANCE (RS. 5 LAKH) BY SBI, MAHAL, NAGPUR	APPROX 50 LAKHS	OWN	CONSTRUCTED OVER A PLOT WHICH WAS PURCHASED ON 02-05-1994	-NIL- OCCUPIED BY FAMILY ONLY	-
(2). SHOP	NO. 3, PLOT 13, CHITNIS NAGAR, NAGPUR	RS. 4 LAKHS DATE 02-07-2010	RS. 6 LAKHS	WIFE	BY PURCHASE DATED 02-07-2010	-NIL-	VACANT
(3) PLOT	PLOT NO. 16, 17, KH NO. 49/1, MOUZA TARODI, KHURD, TAL. KAMPTHEE, DIST- NAGPUR 2400 SQ. FEET AREA	RS. 3 LAKHS DATE 22-12-2014	RS. 5 LAKHS	WIFE	BY PURCHASE DATED 22-12-2014	NIL	NON AGRICULTURAL LAND LOCATED IN RURAL AREA

Handwritten signature/initials in blue ink.